

NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

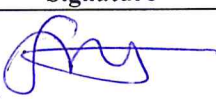
PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 01.02.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No. 108/252/HDB/2017
NAME OF THE COMPANY	Euro Sigma Minerals & Metals Pvt Ltd
NAME OF THE PETITIONER(S)	Euro Sigma Minerals & Metals Pvt Ltd
NAME OF THE RESPONDENT(S)	Registrar of Companies , Hyderabad
UNDER SECTION	252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
NARESH KUMAR SANGAM	Advocate	9000666072 sangam.nk@gmail.com	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Heard Mr.Naresh Kumar Sangam Ld.Counsel for the Petitioner in writing and oral. Memo
of the report.

Post the Case on 23rd March, 2018.



Member (T)



Member (J)